

Company Name CHOMU MAHLA TOLL ROAD PRIVATE LIMITED (Under Liquidation)

Annexure-I

Liquidation Commencement date Order passed on 09.05.23 received on 13.05.23

Claims Date 31-12-2023

S.No	Name of the Creditor	Details of Claim received		Details of Claim admitted						Amunt of Contingent claim in Rs	Amount of any mutual dues that may be set-off in Rs	Amount of Claim rejected in Rs	Amount of Claim under verification in Rs	Remarks if any
		Date of Receipt	Amount claimed in Rs	Amount admitted in Rs	Nature of Claim	Relinquishment of Security Interest (YES/No)	Details of Security Interest	Amount covered by Guarantee	% of Share in total amounts of claim admitted					
1	State Bank of India	17-05-2023	1,43,07,63,161	1,43,07,63,161	SFC	Yes	Refer Note-1	Nil	20.81%	-	-	-	-	
2	Punjab National Bank	07-06-2023	2,46,90,98,621	2,46,90,98,621	SFC	Yes		Nil	35.91%	-	-	-	-	
3	Union Bank of India	07-06-2023	2,55,66,64,572	2,55,66,64,572	SFC	Yes		Nil	37.19%	-	-	-	-	
			6,45,65,26,354	6,45,65,26,354					93.91%	-	-	-	-	

Notes

1 Charge over all the Borrowers properties & assets,both present & future excluding project assets